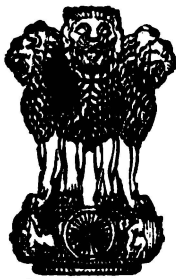


**REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SIXTH SESSION—SECOND LOK SABHA

Thirty Third Report



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**LOK SABHA SECRETARIAT
NEW DELHI**

December, 1958

Price 50 nP.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

THIRTY-THIRD REPORT

(SECOND LOK SABHA)

1. I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee present on their behalf, this their Thirty-third Report.

2. The Committee met on the 15th December, 1958 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 19th December, 1958.

3. The Members whose resolutions had been included in the List of Business for the 19th December, 1958 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Shri Subiman Ghose and Shrimati Uma Nehru as also the representatives of the Ministries of Home Affairs, External Affairs, Commerce and Industry, Education and Labour and Employment attended the sitting.

4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

- | | | |
|--|-----------------|---|
| (1) Resolution regarding assess progress of land reforms in the country. | Committee to | Out of the total time of 2 hours allotted to this resolution 1 minute was taken up on the 5th December, 1958. The balance of 1 hour and 59 minutes would be available on the 19th December, 1958. |
| (2) Resolution regarding of all Public Service Commissions in the country. | Central Control | 2 hours. |
| (3) Resolution regarding Internal and External Publicity. | Integration of | 1½ hours. |
| (4) Resolution regarding of Recommendations of Backward Classes Commission Report. | Implementation | 2½ hours. |
| (5) Resolution regarding Industry. | Fillip to Film | 2½ hours. |
| (6) Resolution regarding Physical Labour in Higher Education. | Compulsory | 1½ hours. |
| (7) Resolution regarding Unemployment Doles. | Provision for | 2 hours. |

NEW DELHI;

HUKAM SINGH.

The 16th December, 1958.

ANNEXURE

PROCEEDINGS OF LOK SABHA RE: ADOPTION OF REPORTS

(1) Motion re: adoption of the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions:

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 21st November, 1958:—

“That this House agrees with the Twenty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 19th November, 1958.”

[L.S. Deb., Part II, dated the 21st November, 1958]

(2) Motion re: adoption of the Thirtieth Report of the Committee on Private Members' Bills and Resolutions:

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 28th November, 1958:—

“That this House agrees with the Thirtieth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 25th November, 1958.”

[L.S. Deb., Part II, dated the 28th November, 1958]

(3) Motion re: adoption of the Thirty-first Report of the Committee on Private Members' Bills and Resolutions:

The following motion was moved by Shri Krishna Chandra and was adopted by the House on the 5th December, 1958:—

“That this House agrees with the Thirty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd December, 1958.”

[L.S. Deb., Part II, dated the 5th December, 1958]

(4) Motion re: adoption of the Thirty-second Report of the Committee on Private Members' Bills and Resolutions:

The following motion was moved by Sardar Amar Singh Saigal and was adopted by the House on the 12th December, 1958:—

“That this House agrees with the Thirty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 10th December, 1958.”

[L.S. Deb., Part II, dated the 12th December, 1958]

(5) Motion re: adoption of the Thirty-third Report of the Committee on Private Members' Bills and Resolutions:

The following motion was moved by Shri S. Easwara Iyer and was adopted by the House on the 19th December, 1958:—

“That this House agrees with the Thirty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 17th December, 1958.”

[L.S. Deb., Part II, dated the 19th December, 1958]
